

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no.222 of 2012 &
IA 60 of 2013**

Dated: 9th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Reliance Industries Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

Counsel for the Appellant (s): Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Parag Tripathi, Sr. Adv.
Mr. Rajat Nair, Adv.
Mr. K.R. Sasiprbhu, Adv.
Mr. Gaurav Mitra, Adv.
Mr. Amit Bhandari, Adv.
Mr. Samreen, Adv.

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan Sr. Adv.
Mr. Piyush Joshi, Adv.,
Mr. Aspi Kapadia, Adv. &
Ms. Sumiti Yadava, Adv. for R-2
Mr. Saurav Aggarwal, Adv. &
Mr. Rakesh Dewan for R-1, PNGRB

Appeal no. 251 of 2012

Torrent Power Ltd. Appellant (s)

Versus

The Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. Amit Kapur, Adv.
Mr. Janimali Manikala, Adv.

Counsel for the Respondent(s): **Mr. Saurav Aggarwal, Adv. & Mr. Rakesh Dewan, Adv. for R-1, Mr. C.S. Vaidyanathan Sr. Adv. Mr. Piyush Joshi, Adv., Mr. Aspi Kapadia, Adv. & Ms. Sumiti Yadava, Adv. for GSPL**

ORDER

We have heard the learned counsel for both the parties. Post these matters for further hearing on **11.04.2013 at 2.30 P.M.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt